were raped. Such threat is being given in the hospital. There was great discontent and indignation and many of the nurses were in tears. I have brought these to the notice of the Chief Minister immediately. I do not know whether the Central Government is aware of such a treatment being meted out to the nurses in different parts of the country. In this case the allegations were against some junior doctors, not any senior doctor. Nures not only from Uttar Pradesh hut from other States also were there. Has it occurred to the Government that if such things happen, the nursei will naturally seek employment elsewhere. This has been happening in many parts of the country, including hospitals I gave the example of Allahabad because Allahabad is famous for a variety of reasons nowadays also. "Would the hon. Minister investigate this matter and see what steps can be taken in consultation with the State Government in order to prevent this kind of inhuman treatment being given to the nurses of our country?

SHRI RAVINDRA VARMA: Sir, it is true that there are reports occasionally of maltreatment 61 various kinds and this causes concern not only to the Government but to our society as a whole, because in the case of a noble profession like ours-ing it is essential that the highest respect and human respect is shown to those who take to this profession. Sir, the hon. Member referred to a particular instance about what he learnt when "He was in Allahabad. I sha5j certainly get in touch with* the State Government to know what happened and what can be done. Sir> I would like to say that there are about ninety thousand nurses working in different hospitals all over the country. Whatever we say in drawing attention to difficulties here or there, or incidents here or there, should not contribute to creating an atmosphere where there is feeling of insecurity and, therefore, air, this is a question

which has to be looked at not merely from the point of view of the Government or the Opposition but of the national necessity to create a proper atmosphere.

SHRI BHUBESH GUPTA: This is a moral lectura.

MR. CHAIRMAN: Next question.

Quota of railway berths in trains for Railway Headquarters and Minister of Railways

*322. DR. (MRS.) SATHIAVANI MUTHU: t SHRI E. R. KRISHNAN; SHRI M. KADERSHAH:

Will the Minister of RAILWAYS be pleased to state:

- (a) what is the total number of berths in first and second class which are available in :he Paschim Express, Tamil Nadu Express, K. K. Express, and G.T. for journeys from Delhi;
- (b) what is the quota of seats in each of these trains at the discretion of the Minister of Railways and Railway Headquarters separately; and
- (c) what are the criteria for allotment of the quota by the Minister o? Railways and the Railway Headquarters?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) to (c). A statement "is ~laid on the Table of the House".'

Statement

(a) The total number of berths/ seats in Airconditioned, Air-conditioned, 2-tier s^ePer, 1st class, Air-conditioned Chair Car and second class available ex. Delhi by Paschim Express, Ijamil Nadu Express, K. K. Express and G. T. Express trains is shown below:

[†]The question was actually asked on the floor of the House by Dr. (Mrs.) Sathfavail! Muthu.

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14 -	AC 2-Tier 	Class	AC Chair Car	Berth:	s Seats
-		110		249	456
	94				
		48	146	825	۲
••	46	26	,	332	
	46	26		225	
10*		88*	34*	306*	8o*
		114@		225@	80@
		22			
		22		150	
				75	
				75	
kly)	@On	non-AC day	/5.		
for emerg	ent	below the discr ter.			
	ACC	AC 2-Tier	1st class	AC Chair S Car	cond clas Sleeper berths
		to*	10* 88*	10* 88* 34*	10* 88* 34* 306*

	ACC	AC 2-Tier	1st class	AC Chair Car	Seond class Sleeper berths
(i) 26 Up Paschim Express .	2		12		11
(ii) 122 Up Tamil Nadu Express .	2	8	4	20	8
(iii) 126 Up K.K. Express :		3 4			
(1) for Bangalore	···	8	2		8
(2) for Trivandrum		8	2		8
(iv) 16 Up GT Express:					
(1) for Madras	2		6	5	12
(2) for Bangalore			4		12
(3) for Cochin Harbour Terminus			4		
(4) for Waltair		,			6
(5) for Bhopal					6

(c) The Headquarters quota use of the Central/State? meant for officials Ministers and high entitled requisition rail accommodation on "High Official Requisition". When this quota is not utilised by those of Parlia enftitled to it,, Members Press foreign tourists, cor respondents, Government officials and" duty other travelling on com passionate cases, i.e. those having travel suddenly in connection death, serious illness with etc. are accommodated against the unutilised Any accommodation unu tilised out of the Headquarters quotai after meeting the above require released in favour of ments, is pas sengers on the waiting list the at station. The utilisation of this quota is kept under constant supervision to ensure proper use.

DR. (SHRIMATI) SATHIAVANI MUTHU: According to the statement, the allotment of AC-II tiers in 'G.T. Express in nothing; it is 'nil'. I would like to know whether there is any proposal of the Government to allot AC-H tiers in G.T. Express. Secondly, there are a number of AC chair car seats. Is there any proposal to increase their number? Thirdly, there is a quota meant for use of the Central/ State Ministers and the staff entitled to it. Generally the State or Central Ministers travel by air, not by train. Will the Minister consider increasing the quota of Members of Parliament?

PROF. MADHU DANDAVATE: The answer to the first two supplementa-ries is 'no'. As regards the third, if the category mentioned does not travel by train,, in that case thatT^uota will be available to Members of Parliament foreign tourists, Press correspondents and Government officials travelling on duty.

DR. (SHRIMATI) SATHIAVANI MUTHU. I have already put the question that the category mentioned travels by air. I want the preference to be given to Members of Parliament.

PROF. MADHU DANDAVATE: I have already clarified in the written

answer that on every train a specific quota for Members of Parliament is already there. In addition, as she says the quota of Central and State Ministers who1 travel by ah will also be available, and the first priority will be given to the Members of Parliament.

SHRI N. K. P. SALVE: Sir, I agree with the Minister,, but it must be pointed out to him that Members of Parliament experience great difficulties in finding accommodation. Invariably, specially at the mid-stations they find it extremely difficult to get accommodation. We have to approach the Minister and with his intervention we get accommodation. There is something basically wrong somewnere because if that is not so how could we get the accommodation after his intervention? I am not saying that you should not help in future... (Interruptions).

But in the intermediate station, there is any amount of difficulty. If I have to travel from Nagpur, then I do not know whether I am ever going to get a seat in a train. Therefore, one! has to travel by plane from intermediate station. You know,, Sir, what a calamity plane travel in these days They are always late and so on and so forth. Therefore, I would like to know from the Railway Minister whether he is willing to look into the matter whether there is something basically wrong in the implementation of the system which has, inherited

PROF. MADHU DANDAVATE: Sir, I do concede that Members of Parliament do come across many difficulties in securing reservations. But, Sir, there is nothing basically wrong with the reservation system. The hon. Member should kindly note that the Indian Railways carry nearabout one crore of passengers everyday. Almost 1/60th of the country is always travelling on the Railways.

SHRI PILOO MODY: Some are going to

PROF. MADHU DANDAVATE: If those who come even for rallies-irrespective of their party affiliations —reserve the coaches in time after making the payment., then w,e give reservation to them also whether (Interruptions) They may be for Kisan Sammelan or for Congress (I) rallies, if they pay, they get the reservation. We are interested in getting more earnings. After all being-Commercial organisation we will be more happy if there are more rallies so that we get more earnings. (Interruptions) As far as Shri Salve's assertion that sometimes he had to approach the Railway Minister. Sir, I have made it clear already that there is no such thing as Railway Minister's quota at all. I will give a simple illustration. Once my wife and brother wanted to go by a particular train,, but no quota was available as the quotas are released after 12 o'clock and 5 o'ci^ck, therefore they had to cancel their programmes and go bl another train. Whenever I intervene, it is for the quota which is not fully availed OI- We see to it that the quota is closed at 12 o'clock for the evening trains and at 6 o'clock for the other trains. Therefore, if some quota is available and if they telephone me or my special Assistant or my Private Secretary,, it is in that quota that they are accommodated. There is no nepotism. If seats are available, ithey are given.

Oral Answers

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श्री गणपत हीरालाल भगत: सभा-पति जी माननीय मंत्री जी यह बतलाने की कपा करेंगे कि नागपुर में मद्रास से, ब्रान्ध्र प्रदेश से या तिमलनाड से जो गाड़ियां माती हैं उनमें कोई जगह नहीं मिलती ग्रौर विदर्भ में 20, 22 एम पीज हैं। उनको भी रिजर्वेशन पाने में बड़ी ग्रसुविधा होती है। इन गाड़ियों में उनके लिये कोई कोटा नहीं है । तो मैं जानना चाहता हूं कि क्या माननीय मंत्री जी इस प्रकार की कोई व्यवस्था करेंगे ताकि उन लोगों को वहां ग्रासानी से रिजर्वेशन मिल सके ?

प्रो॰ मधु दण्डवते : मुल प्रश्न निश्चित गाड़ियों के बारे में है, हमारे देश की टेनो के बारे में नहीं है इसलिये इस प्रश्न का उत्तर देनाइस समय संभव नहीं है। लेकिन हम सोच रहे हैं कि जहां कोटा कम है जैसा कि माननीय सदस्य ने कहा है और कन्सल्टेटिव कमेटी में भी सुझाव ग्राया है, वहां के लिये विचार कर रहे हैं कि उस कोटे की बढ़ा दिया जाय ।

DR. BHAI MAHAVIR: Sir, long-term reservation has been introduced and I think we can reserve seats up to six months before the journey. But there is one difficulty that has arisen because of this facility. Sometimes there is a sudden emergency. People cannot foresee any reason for undertaking a journey but because if illness or death or some such cause, they have to have a reservation in a train. In that case, they are completely stranded. They do not have any remedy in this situation. Therefore,. I would like to ask the Minister if there is any proposal to keep some seats out of the available accommodation for such emergencies and also to ensure that these seats are not misused by black-marketeers or exploited by profiteers. There is a need for making some accommodation available for such emergencies. Is there any proposal? I am told that there is a proposal] but it has not yet found acceptance with the Railway Board. I would like to know what the decision is.

SHRI PILOO MODY: This is called the outpatients reservation.

PROP. MADHU DANDAVATE: Would yeu reply to the question? Sir, in my reply I have already indicated the Headquarters quota that is available for the various trains. In the written statement I have also clarified the very point which the hon. Member has asked. I will read it again for his Information. "When this quota is not utilised by those entitled to it,

Members of Parliament, foreign tourists, Press correspondents, Government travelling on duty and other compassionate cases, i.e., those having to travel suddenly"exactly your words—'those having to travel suddenly in connection with death or serious illness etc., are accommodated against the unutilised quota."

Oral Answers

DR. BHAI MAHAVIR: Sir,, my question remains. It is not reservation. Thi5 can be done only against a quota, and that too unutilised quota. My suggestion is that ithere mus; be some provision made for emergencies. Life has its own emergencies.

श्रो जगदोश प्रसाद मध्युरः मंत्री महोदय ने जवाब देते हुए बताया कि एम० पीज० को सुविधा मिलती है और उसके बाद नान एम० पीज० को भी सुविधा मिलती है लेकिन मैं दूसरे तबके की बात कहना चाहता हं। पार्नियामेन्ट हाउस में टिकट लेने के लिए वहां पर सांस लेने की गंजाइश नहीं होती। हम लोगों को टिकट देने के लिए वहां के कर्मचारी शाम के 8 बजे तक काम करते हैं। मैं पूछना चाहता हं कि ऐसे अफसरों या कर्मचारियों को मेहरबानी करके कुछ एक्स्ट्रा मदद दिया करें या कम से कम नान-एम०पीज को वहां पर जाने से मना करें।

ओ० मधु दण्डवते : श्रीमन, माननीय सदस्य को मैं बताना चाहता हूं कि यह णिकायत कंसल्टेटिव कमेटी में भी सदस्यों ने की थी। हम लोगों ने निर्णय किया है कि पालियामेंट हाउस में जो रिजर्वेशन काउंटर है उस पर 11 बजे से 2 बजे तक सिर्फ पालियामेंट के मेम्बरों को ही वहां रिजर्वेशन करने की इजाजत दी जाएगी और दोपहर दो बजे के बाद उनकी चिट्ठी लेकर जो दूसरे लोग ग्राते हैं उनको टिकट दी जाएगी। ऐसा सेग्रि-गेशन हमने किया है। मैं समझता हं कि इससे सबको सुविधा हो जाएगी।

श्री जगदोका यसाद मध्यर : कर्मचारो जो वहां काम करते हैं उनकी हालत खराब है । उसके बारे में नहीं बताया। (Interruptions)

to Questions

PURABI SHRIMATI MUKHOPA-DHYAY: Sir, is it not a fact that as far as the Eastern Railway is concerned, they are very particular about the reservation o:: MPs. and we have never faced any difficulty so far as our reservation iS! concerned? If that efficiency is shown to non-MPs. we will be very glad because w.e are told that at every counter if an amount of Rs. 10 or Rs. 15 is paid then the passenger gets his ticket. Such is not our experience because as MPs. we are treated well and we have never been refused any accommodation even at the last moment. I am one of those who travel very frequently and who come to the station at the last moment. But even then I get my reservation. But the non-MPs who travel on our railways have to face utmost difficulties in every section of our railways. The hon. Minister should do something for them and not for us.

PROF. MADHU DANDAVATE: Sir, I can assure -he hon. Member that the efficiency which she has praised in relation to the reservation for M.Ps,, we will try our best to see that efficiency percolates ito the reservation for others also and in that we also seek the co-operation of others.

SHRI N. P. CHENGALRAYA NAIDU: Sir, I am glad that the hon. Minister has Just now said that without any distinction of political parties be is giving reservation for special trains. He has said that they welcome people travelling more and more and giving more money to the railways. But, Sir, Shrimati Indira Gandhi has given a statement that special trains were not arranged to enable her people to come to Delhi, On the other hand, there is information that the Railway people offered .to help them and asked them to deposit the money but they have not paid. Which of these two things is true,, I

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MR. CHAIRMAN: This does not arise out of it.

PEOF. MADHU D AND A V. ATE: It is a very relevant question, Sir. I do not want to drive a wedge between..

श्रो कल्प नाथ रायः क्या वात करते हो ? . . . (Interruptions)

प्रो० मधुदण्डवते : मैं जव.व दूगा, श्रापक्यों नाराज होते हो ?

MR. CHAIRMAN: He is going' to reply. (Interruptions).

PROF. MADHU DANDAVATE. Sir, I do not want to induct any politics into this question. Let me make our position clear. Whenever our officials expect any extra rush on any line, they provide additional bogies and, if necessary, additional trains so that other passengers are not disturbed at all. Wherever we expect this extra rush—whether belonging to Congress (I) or Congress or AITUC or RSS, we are not concerned about it—we provide extra bogies additional trains. We are concerned with clearing the rush. Wh(-n ever they make the payment for reserving the bogies, the bogies are mad^

available on that particular day _____(Interruptions). Sir, as for the particular question as to whether Congress (I) Workers made the payment or not,. I have to say that that a party is permitted to step into the train only when the payment has been made.

Underground railways in Metropolitan cities

*323. SHRI RAM LAKHAN PRASAD GUPTA: SHRI BHAIRAB CHANDRA MAHANTI: SHRI HAREKRUSHNA MULLICK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the question of providing underground railways in the metropolitan cities like Delhi, Madras and Bombay has ever been examined; and
- (b) if so, what is the approximate expenditure involved" in each case?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b) A statement is laid on the Table of the House.

fThe question was actually asked on the floor of the House by Shri Harekrushna Mullick.

Statement

	Yes, Sir.								
(b) foll	The approximation of the The approximation of the a	roxim	ate c	ost of	the	mass	rapid	l tra	nsit systems at the 1974 price level are as
Bombay:									
	6th Corr	idor		•			•		34 kms. Mainly on surface but including 1 km underground.
	Cost								Rs. 16o crores.
	7th Coar	idor							27 kms. including 19 kms. underground,
	Cost								Rs. 450 crores.
Madra	15								
									22 kms. including about 1 km underground and partly elevated.
D !!.	Cost								Rs. 154 crores.
Delhi									36 kms. underground 97 kms surfac
	Cost					•			Rs. 870 crores